

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3499

ANSWERED ON:11.08.2015

Dowry Deaths

Reddy Shri Mekapati Rajamohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of dowry related deaths reported, guilty arrested and the action against them during each of the last three years and the current year, State-wise;
- (b) whether the Government proposes to amend the Dowry Act to make it more stringent; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): As per information provided by the National Crime Records Bureau (NCRB), the State/UT wise dowry death cases reported, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under section 304B of IPC during the years 2012, 2013 and 2014 is given at Annexure-I.

As per the information provided by Ministry of Women and Child Development, no such proposal is under consideration of the Government for amendment of the Dowry Prohibition Act, 1961.
